By-pass for Manali-Tandi Lch Road

2832. SHRI SUSHIL BARONGPA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that under the 70 RCC.Deepak Project of Border Road Organisation there is a proposal for the construction of a by-pass from Manali onwards on the Manali-Tandi Leh Road;

(b) if so, whether the proposed alignment passed through marshy and shady-side of the mountain thereby causing delay in melting of snow during ApriK May months, and also endangering the very existence of, as and when blasting of rocks takes place, the villagers in and around village Aleo; and

(c) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (c) There is a proposal to re.align some portion of the road for which Survey is in progress. Final decision in respect of re-alignment will be taken on receipt of the report.

12.00"

PAPERS LAID ON THE TABLE

[The Deputy Chairman in the Chair]

Notification of the Minstry of External Affairs

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): Madam, I lay on the Table under subsection (4) of Section 15 of the Territorial Waters, Continental Shelf, Exclusive Economic Zone and other Maritime Zones Act, 1976, a copy (in English and Hindi) of the Ministry of External Affairs, Notification S.O. No. 643(E), dated the 19th September, 1996, delcaring the areas in the Continental Shelf in the exclusive economic Zone of India. [Placed in Library. See No. LT-110*96]

- 1. Notification of the Ministry of Home Affairs.
- 2. Enquiry Report on Amarnath Yatra* Tragedy.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): Madam, I lay on the Table—

 A copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R No 454(E), dated the 7th October, 1996, publ ishing the National Human Rights Commission (Annual Statement of Accounts) Rules, 1996, under sub section (3) of Section 40 of the Protection of Human Rights Act, 1993, alongwith corrigendum.

[Placed in Library, See No. LT-1081/96]

 A copy (in English and Hindi) of the Enquiry Report on Amarnath Yatra Tragedy, 1996 by Dr. Nitish K. Sengupta.

[Placed in Library. See No. LT-111046]

- **1.** Report and Accounts (1995-96) of. the Cotton Corporation of India and related papers
- 2. Report and Accounts (1995-96) of the National Handloom Development Corporation Limited Lucknow and related papers
- 3. Report and Accounts (1995-96) of the Synthetic and Pay on Textiles

Exnort Promotion Council, Mumbai and related papers

4. Reports and Accounts (1995-96) various Textile Research Associations, and related papers

and related papers

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): Madam, I lay on the.Table—